

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1853
ANSWERED ON:05.08.2010
BILL ON JUDGES ACCOUNTABILITY
Venugopal Shri K. C.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to introduce a comprehensive Bill on Judges Standard and Accountability;and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILYJ

- (a) & (b) The matter is under consideration of the Government.